

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).9781/2005
(From the judgement and order dated 06/04/2005 in WP No. 2558/2003
of The HIGH COURT OF JUDICATURE, BOMBAY NAGPUR)

REGIONAL MANGAER, CENTARAL BANK OF INDIA

Petitioner(s)

VERSUS

MADHULIKA GURU PRASAD DAHIR AND ORS.
(With prayer for interim relief and office report)

Respondent(s)

Date: 25/01/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE C.K. THAKKER
HON'BLE MR. JUSTICE D.K. JAIN

For Petitioner(s) Mr. Sunil Murarka, Adv.
Mr. Rameshwar Prasad Goyal, Adv.

For Respondent(s) Mr. S.S. Shinde, Adv.
Mr. Arun Pednekar, Adv.
Mr. V.N. Raghupathy, Adv.

Mr. Ashok Shrivastava, Sr. Adv.
Mr. Satyajit A Desai, Adv.
Mrs. Anagha S Desai, Adv.
Mr. Amol N Suryawanshi, Adv.
Mr. Venkateswara Rao Anumolu, Adv.

UPON being mentioned the Court made the following
ORDER

List this matter on 28.1.2008 for directions.

[Usha Bhardwaj]
Court Master

[Vinod Kulvi]
Court Master